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Title: The Minister of State in The Ministry of Home Affairs laid a statement showing reasons for immediate legislation by promulgation of the Enemy Property (Amendment and Validation) Ordinance, 2016 (No 1 of 2016).

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Madam, I beg to lay on the Table a copy of the Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Enemy Property (Amendment and Validation) Ordinance, 1016 (No. 1 of 2016).

**12.16 ½ hours**

**REFERENCE BY THE SPEAKER**

**International Women's Day**